

**THE NATIONAL GREEN TRIBUNAL WESTERN ZONE BENCH,
PUNE**

Original Application No.190/2024

**Subject: Notice as per Order of National Green Tribunal, Pune in OA
No. 190/2024(WZ) Earller OA No. 946/2024**

Mrs. Pratiksha Kothule

Applicant

Versus

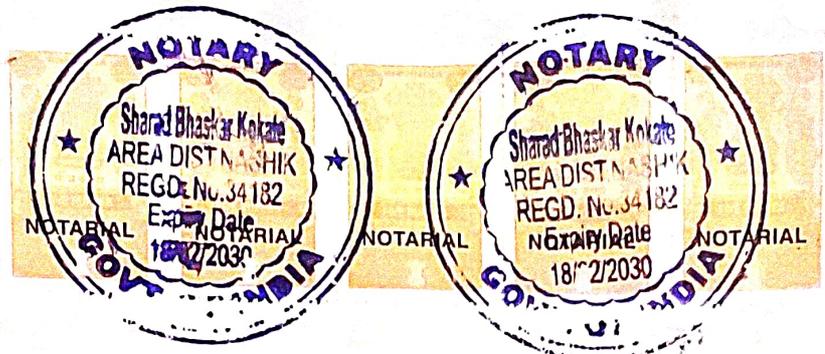
The Collector & District Magistrate,

Respondent

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NOTARY
NOTED & REGISTERED
at Serial No...220.....
DATE : 3 / 7 / 2025
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BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL,
WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 190 OF 2024

Mrs. Pratiksha Kothule

Applicant

Versus

The Collector & District Magistrate,
Nashik & others

Respondent

Affidavit in Reply on behalf of Respondent No 4.

I, Ashima Mittal, Age : 32 , Occupation – Service
Presently working as Chief executive Officer, Zilla
Parishad, Nashik, solemnly affirms as under,

1. I say that, I have gone through the contents of the Original Application and its annexure thereto.
2. I say that, Mrs. Pratiksha Kothule filed a complaint with the Hon. NGT Pune on **20.11.2023**, in which the following issues were raised:
 - i. Garbage is being burned at the waste depot of Gram Panchayat Govardhan.
 - ii. Waste collection is not being carried out using scientific methods.
 - iii. Plastic and other waste is not being properly disposed of.
3. I say that, as per reference no. i, this office has been directed to submit an Action Taken Report (ATR) regarding the actions taken in relation to the complaint made to the National Green Tribunal.
4. I am stating the point-wise report on the issues mentioned in the complaint:



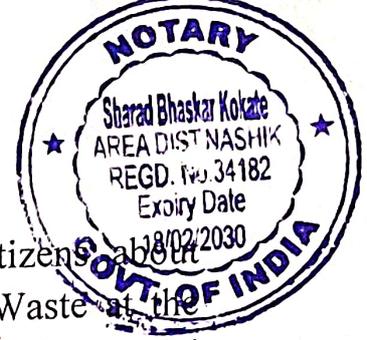
– Allegation of garbage burning at
Govardhan Gram Panchayat

It is submitted that, in view of the complaint dated **20.11.2023**, a fire had suddenly broken out at the garbage depot of the Gram Panchayat Govardhan. The fire was extinguished, and a report on the incident was submitted. To handle any accidental fire in future, there is a **permanent water tap connection** installed at the garbage depot and surrounding areas. Further **fire extinguishers** have also been installed in the depot area. To prevent incidents of fire or garbage burning by unknown individuals, a **24-hour CCTV surveillance system** has been implemented. This system is monitored daily from the Gram Panchayat office. A warning board has been displayed in the depot area, stating that penal action will be taken for burning waste. Informational boards promoting scientific waste segregation and disposal methods have also been installed throughout the Gram Panchayat jurisdiction. After the said incident, there is no any further incidents of garbage burning have been occurred. Accordingly adequate preventive measures have been taken by the Gram Panchayat.

Issue No. 2: Large Quantity of Waste at the Garbage Depot

It is submitted that, Waste from the Gram Panchayat jurisdiction is collected through **garbage collection vehicle (GhantaGadi)**. The vehicle is equipped with separate compartments for **wet and dry waste**. Dustbins are also provided to facilitate proper waste segregation. A sound system is installed on the vehicle to raise awareness about proper waste disposal and the importance of segregating wet and dry waste. Awareness campaigns are also conducted by Panchayat staff and through other sources. **Information boards** have been





installed in public areas to aware the citizens about scientific waste segregation and disposal. Waste at the garbage depot has already been segregated and disposed of properly. As on today, **no any waste is being dumped at the garbage depot at the place of Grampanchayat.** The trees have been planted in the Grabage depot by the Grampanchayat.

Issue No. 3: Improper Disposal of Plastic Waste

It is submitted that, Plastic waste received from the residents separated at the Segregation Shed and the same is being transported to the Taluka-Level Plastic Waste Collection Center at Pimpri Sayyed set up by the Zilla Parishad and Panchayat Samiti. In the center the plastic waste is being disposed in scientific method.

5. I say that, the Gram Panchayat assured that all the waste is segregated and processed scientifically. **The** Grampanchayat also erected a segregation shed and compost pits. As on today there is no any waste remains in the garbage depot.

In view of the aforesaid facts and circumstances, it is humbly stated that, the Grampanchayat is taking proper care to avoid further incidence stated in the complaint and also disposing the garbage scientifically.

I say that, considering the above, this Hon'ble Tribunal may dispose this O. A. with necessary directions.

Hence this Affidavit For respondent no. - 4

VERIFICATION

I, Ashima Mittal, Age : 32 , Occupation – Service Presently working as Chief executive Officer, Zilla Parishad, Nashik, do hereby solemnly declare that what is stated in

paragraphs 1 to 5 of the above reply is true to our knowledge, and is based on information, belief and legal advice, which I believe to be true.

Solemnly affirmed at Nashik)

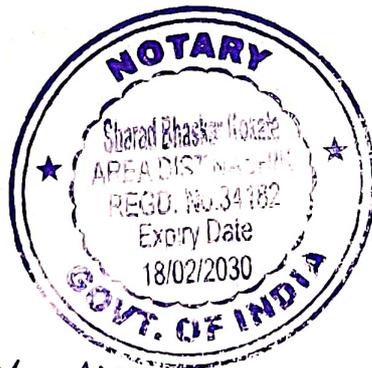

(Ashima Mittal)

This day of 2 /7 /2025

Chief executive
Officer, Z.P. Nashik

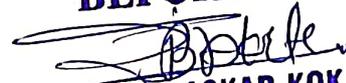
Identify the deponent

DEPONENT



Solemnly affirmed before me
by.. Ashima... Mittal... of Nashik
who is Identified before me (CEO Z.P.)
by.. D.V.. Adul.. Gadakh... of Nashik
or whom I personally Know.

BEFORE ME


SHARAD BHASKAR KOKATE
Advocate & Notary Govt. of India
BA-11, Thhakkar Bazzar, New CBS,
Nashik